

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3318
ANSWERED ON:11.08.2000
WOMEN ENTREPRENEURS
SAMUDRALA VENUGOPAL CHARY

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government are aware that a number of loan cases of different banks regarding special concessions for women entrepreneurs, given during 1984, have gone into litigation particularly of women entrepreneurs of Delhi;
- (b) if so, the number of thereof and the details of each case; and
- (c) the steps the Government propose to take to settle these cases outside the court?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR):

- (a) to [c] Information is being collected and will be laid on the Table of the House.